

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 1702
(TO BE ANSWERED ON 27.12.2018)

PRESENT STATUS OF INVESTIGATION OF MISSING STUDENT FROM JNU

1702. SHRI BINOY VISWAM:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government has decided to close the investigation in missing student from JNU, Mr. Najeeb Ahmad;
- (b) if so, the reason for closing this case and the details of status report filed by CBI in this case;
- (c) whether CBI had taken statements from students who were eyewitness to the assault on Najeeb and if so, the details thereof;
- (d) whether CBI had interrogated all the nine accused in this case and if so, the details thereof; and
- (e) whether Government would constitute a Special Investigation Team to find the whereabouts of Najeeb?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

- (a) & (b): Since the investigation conducted into the case has not yielded any clue regarding disappearance of Najeeb Ahmed, CBI has filed the Final Report in the Court of CMM, Patiala House, New Delhi seeking closure of the case with the option to reopen the investigation if any credible clue is received in future.
- (c): CBI had taken the statements of the students who witnessed the incident of scuffle on 14.10.2016.
- (d): The CBI has examined all the 09 students/persons.
- (e): No such proposal is presently under consideration in the Government of India.
